## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

#### LOK SABHA UNSTARRED QUESTION NO.241 TO BE ANSWERED ON 03<sup>rd</sup> February, 2023

#### **DIAGNOSTIC LABORATORIES**

# 241. SHRI. R. BHARATIBEN DHIRUBHAI SHIYAL: DR. ARVIND KUMAR SHARMA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is true that the laboratories do not remain open for 24 hours in Government hospitals including in AIIMS like institutions due to which diagnostic delays cause problems for the patients and if so, the details thereof;
- (b) whether the Government proposes to keep the diagnostic laboratories open for 24 hours in Government hospitals and if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to start such laboratories through PPP mode or any other mode; and
- (d) if so, the details thereof and if not, the reasons therefor?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. MANSUKH MANDAVIYA)

(a) to (d): Public Health and hospitals is a State subject. Setting up and operation of diagnostic laboratories falls within the ambit of State Governments. The new All India Institute of Medical Sciences (AIIMS) established under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), where In-Patient Department (IPD) have been made operational, are providing diagnostic laboratories services round the clock. AIIMS can operate diagnostic laboratories through the Public Private Partnership (PPP) mode with the approval of Competent Authority.

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